

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 110

CP (18) No. 253/Chd/Hry/2023

IN THE MATTER OF:-

Gupshup Technology India Pvt. Ltd.

...Petitioner

Vs.

Yaari Digital Integrated Services
Ltd.

...Respondent

Under Section: 9, IBC 2016

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 07.05.2024.

Sd/-
Court Officer

Tanvi
14.03.2024